

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/598/IB/2017

NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Vidya For M/s. King & Partridge	Counsel for Operational Creditor	N. Vidya.
2.	S. M. Moor Mohideen	R. O. A. M.	

ORDER

Ms A Vidya, counsel for petitioner present. Shri S M Moor Mohideen, caused appearance on behalf of the respondent and filed vakalat. Counsel for respondent stated that there is a chance of settling the matter between the parties by way of compromise. He prayed time for filing counter. Time extended at request for hearing submissions by both the parties. Put up on 02.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy  
Member (Judicial)

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